

MOST IMMEDIATE

OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM SPECIAL JUDGE (PC ACT) (CBI)  
ROUSE AVENUE COURT COMPLEX, NEW DELHI

No.Misc.Attch.Trig./RACCGaz./2023 9777 D - 9753 D Dated, Delhi the 30.11.2023

To

1. Sh. Arun Bhardwaj, Ld. Special Judge(PC Act)(CBI)(Coal Block Cases)-1
2. Sh. Rajesh Kumar Goel, Spl. Judge (PC Act)(CBI)-16, RACC, New Delhi.
3. Sh. Raghubir Singh, Spl. Judge (PC Act)(CBI)-18, RACC, New Delhi.
4. Sh. Anil Antil, Spl. Judge (PC Act)(CBI)-15, RACC, New Delhi.

Sub:- Attachment of DANICS Probationers (60<sup>th</sup> Batch) from 04.12.2023 to 08.12.2023 except 05.12.2023.

Sir,

Please find enclosed herewith the Training Schedule of 4 DANICS Probationer Trainees (Annexure -A) with the request to provide training to the Probationers on 08.12.2023 as per details given in enclosed letter dated 16.11.2023 of the Assistant Director (Trg.III)/Course Coordinator, Directorate of Training (Union Territories Civil Services), Govt. of NCT of Delhi.

In case any of the above mentioned Judicial Officers are on leave/transferred, the Ld. link Judge/Successor Judge shall provide training to probationers on 08.12.2023 as per details given therein.

It is also informed that Sh. Mohit Gandhi, Care-Taker, Rouse Avenue Court Complex, New Delhi (Mobile No. 9728856123) will be the Nodal Officer for the visit of 4 DANICS Probationers.

*Anju Bajaj Chandna*  
(Anju Bajaj Chandna)

Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

No.Misc.Attch.Trig./RACC/Gaz./2023/9777 D to 9793 D Dated, Delhi the 30.11.2023

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 i.r.t letter No.F.11(49)/Admn/LJ&LA/12/11349-11353 dated 23.11.2023.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The 4 DANICS Probationers through the Pr.Secretary(LJ & LA), Govt.of NCT of Delhi.
6. The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
7. The Care Taker, Care Taking Branch, RACC, New Delhi for making necessary arrangements.
8. PS to the undersigned.
9. The Website Committee, Tis Hazari Court, Delhi.

*Anju Bajaj Chandna*

Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.



ANNEXURE- "A"

<b>08.12.2023 (Friday)</b>			
REPORTING TO NODAL OFFICER AT 10.00 A.M. IN WAITING ROOM, GROUND FLOOR, ROUSE AVENUE COURT COMPLEX, NEW DELHI.			
VISIT TO CBI COURTS AT ROUSE AVENUE COURT COMPLEX, NEW DELHI AT 10.30 A.M (To observe and understand the live proceedings of the court and to know the inner working of the Court Administration )			
S. NO	Name of the Judicial Officer	ROOM NO.	Name of the attached DANICS Probationers
1	Shri Arun Bhardwaj Special Judge (PC Act)(CBI) (Coal Block Cases)-1	610	Mr. Pawan Kumar
2	Sh. Rajesh Kumar Goel, Special Judge (PC Act)(CBI)-16	409	Mr. Naveen Kumar
3	Sh. Raghubir Singh Special Judge (PC Act)(CBI)-18	411	Mr. Avinash Singh
4	Sh. Anil Antil Special Judge(PC Act)(CBI)-15	509	Mr. Mukund Vallabh Joshi
Lunch at 01.30 p.m to 02.00 p.m to be arranged by the Care Taker, RACC, New Delhi			